[COUNCIL]

1756

- (c) what are the market facilities made available to them; and
- whether Government make any purchases of products of cottage in dustries?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Cottage industries are being encouraged in a general way and not on industry-wise basis.

- (b) Preference in Governmental pur publication of information, chases. quotas of controlled materials, special reservation of field in the case of hand loom artd financial assistance to imple ment specific schemes are some of the adopted for help forms and tion
- (c) Display and sale of products through Central, State owned State-aided Emporia, price preference Governmental purchases, display products in foreign exhibitions and at some of our Embassies abroad are the major facilities made available marketing.
 - (d) Yes, Sir.

TEA ENQUIRY BODY

- 87. SHRI S. N. MAZUMDAR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) when the Tea Enquiry Body set up by the Government of India is expected to finish its work; and
- (b) whether Government have taken any steps to ascertain the views of the representatives of tea-garden labour before the said Tea Enquiry Body finishes its work?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI) (a) The work of the Team of officials now inquiring into the tea industry's problems has reached an advanced stage and is shortly expected to conclude.

(b) Yes.

[QUESTIONS TRANSFERRED FROM THE LIST OF Unstarred Questions for the 15TH July 1952.]

PAID FOR VISAKHAPATNAM AMOUNT SHIPYARD

- 64. SHRI C. G. K. REDDY: Will the Minister for Production be pleased to state:
- (a) the total amount paid to Scindia's when the Visakhapatnam shipyard was taken over by Government;
- (b) what amount was invested by Scindia's in the shipyard;
- (c) what is the present estimate of assets of the shipyard; and
- (d) the principle on which the amount paid to Scindia's was determined?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) The shipyard was provisionally valued at Rs. 270 lacs. Out of these, Rs. 103 lacs were paid to Scindias in the shape of fully paid-up ordinary shares of a corresponding value in the new company formed to run the yard. The balance of Rs. 167 lacs is payable in five equal annual instalments without interest. The first instalment of Rs. 33-4 lacs was paid on 30th June 1952.

- (b) It is understood from Scindia's that their total investment in the shipyard up to 29th February 1952 was about Rs. 3 • 97 crores.
- (c) The nett assets of the shipyard on 1 st March 1952 were estimated provisionally at Rs. 270 lakhs. The final figures will be known when the Evaluation Committee, set up by Government, submits its report.
- (d) The nett assets of the shipvard are to be taken at the book cost in Scindia's books as on 29th February 1952, subject to the deduction of Rs. 85 lakhs or the aggregate amount of depreciations—ordinary, special and additional-allowable under the Indian Income Tax Act of 1922, whichever is higher.